IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA No. 112(ND)/2012

IN THE MATTER OF:

Rupak Gupta & Anr.

.... APPLICANT / PETITIONER

Vs

Banaras House Pvt. Ltd.

RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 19.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHINCAL)

PRESENTS:

For the Petitioner(s):-

For the Respondent 4(a)-4(f): Mr. L.K. Bhushan, Mr. Anirudh Arunkumar, Advocates

Mr. Virendra Ganda, Senior Advocate

Ms. Gauri Rishi, Mr. Abhimanyu Bhandari, Ms.

Srishti Juneja, Advocates

Ms. Sanjana Sharma, Advocate

ORDER

For order, see CP No. 37(ND)/2015